

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:591  
ANSWERED ON:24.02.2009  
SOFT LOANS BY CSIR FOR R & D  
Athawale Shri Ramdas

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) the details of soft loans sanctioned by Council of Scientific and Industrial Research (CSIR) to various companies for carrying out research and development projects, company-wise and project-wise;
- (b) the criteria for sanctioning loans to these companies by CSIR;
- (c) the present status regarding repayment of loans by these companies; and
- (d) the corrective measures being taken by the Government against the defaulting companies ?

**Answer**

MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (KAPIL SIBAL)

- (a) The details of soft loan released to various companies for carrying out research and development along with the name of projects are given in Annexure-1. The loan is repayable in a maximum of 10 equal yearly installments, starting six months after closure of the projects.
- (b) Both 'push' and 'pull' type of projects are evolved under NMITLI, which are appropriately named as
  - (i) Nationally Evolved Projects (NEP) and
  - (ii) Industry Originated Projects (IOP). The step-wise procedures for these two categories are given at Annexure-2.
- (c) Only four companies have not been able to repay due amount of loan in time viz. Encore Software, Bangalore; Lensele Optics Pvt. Ltd., Pune; FITL, Hyderabad and Divinet, Pune. These companies have requested for deferment of loan repayment (Annexure-3).
- (d) The requests of these companies are being examined.